

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 203 of 2019

IN THE MATTER OF:

M/s. Insuflex Ind Pvt. Ltd.

...Appellant

Vs.

Registrar of Companies, Pune, Maharashtra

...Respondent

Present: For Appellant: - Mr. Anuj Kapoor and Mr. Abhinav Trehan, Advocates.

For Respondent: - None.

O R D E R

28.08.2019— Additional affidavit has been filed by the Appellant about the payment of Income Tax amount.

Let notice be issued on Respondent by speed post. Requisite along with process fee, if not filed, be filed by 29th August, 2019. If the Appellant provides the e-mail address of Respondent, let notice be also issued through e-mail.

Post the case 'for admission' on 25th September, 2019 before appropriate Bench.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice A.I.S. Cheema)
Member(Judicial)

(Kanthi Narahari)
Member(Technical)

Ar/g